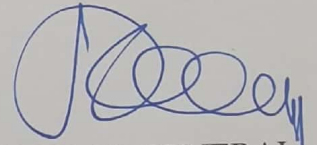


HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

NOTICE

Take notice that in view of complete lockdown throughout the country for 21 days with effect from the midnight of 24.3.2020 as declared by the Government of India on account of outbreak of Coronavirus (Covid-19), all the Benches of the High Court for the State of Telangana shall not sit on 26.3.2020 (Thursday) and 27.3.2020 (Friday). Therefore, the matters listed on 26.3.2020 stand adjourned.

//BY ORDER//



REGISTRAR GENERAL

25.03.2020